

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 28th April, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 39/2015 (CZ)	Vinayak Parihar (Sand Mining, Narmada) Vs State of M.P. & 5 Ors	Mr. Vijay Shahani, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv.for Mr. Purushendra Kaurav, Adv. Mr. Rohit Sharma, Adv. Mr. Sandeep Singh, Adv.	
2.	Original Application No. 114/2015(CZ) (M.A.No.146/17) (M.A.No.151/17)	Vinayak Parihar (Sand Mining, Sitareva) Vs. State of M.P. & 5 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Sachin K. Verma, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Qasim Ali, Adv. Mr. Sanjeev Mishra, Adv. Ms. Parul Bhadoria, Adv. Mr. Apoorv Pandey, Adv.	
3.	Original Application No. 134/2014 (M.A.No.440/15)	Paryavaran Avam Manav Sanrakshan Samiti (Mining, Jabalpur) Vs Union of India. & 11 ors.	Mr. R.S.Verma, Adv. Mr. SandeepSinghBaghelR-5&6 Mr. Om Shankar S. Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. Rohit Sharma, Adv.	
4.	Original Application No. 111/2016(CZ) (M.A.No.117/17)	Prakash Upadhyaya Vs. State of Rajasthan & 2 Ors.	Mr. Akshay Pare, Adv. Mr. Arushi Chouhan, Adv. Mr. Rohit Sohgaure, Adv. Mr. Brijesh Shrivastava, Adv. Mr. Yadvendra Yadav, Adv. Mr. Dharamveer Sharma, Adv. Mr. Sandeep Singh, Adv. Mr. Shrey Raj Saxena, Adv.	
5.	Original Application No. 88/2015(CZ)	Babulal Jajoo (Samodi Pond) Vs. State of Rajasthan & Ors.	Dr. M.S. Kachhawa, Adv. Mr. Rajesh Kurera, Adv. Mr. Sandeep Singh, Adv. Mr. Amit Kumar, Adv.	
6.	Appeal No. 21/2017(CZ)	Bajrang Wire Products Vs RSPCB	Ms. Zubia Sajid, Adv.	
7.	Original Application No. 21/2017(CZ) (M.A.No.84/17)	Noratmal Sharma Vs State of Rajasthan & 4 Ors.	Mr. Rohit Saughaura Adv. Mr. Sachin K. Verma, Adv.	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in